GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1070
ANSWERED ON:05.08.2011
ENGAGEMENT OF RETIRED BANK OFFICERS IN BANKS
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Will the Minister of FINANCE be pleased to state:

- (a) whether the State Bank of India has engaged retired bank officers for their work;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the reaction of the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a) & (b): Yes, the State Bank of India has engaged retired officers for facilitating financial inclusion plan and in specialized fields like IT Project, Merger & Acquisition of Subsidiaries, Bank's History Project, Management Audit, Corporate Social Responsibility etc. The retired officers are engaged on contract for a fixed period not exceeding three years and are paid fixed wages with no increment. Further, SBI has formulated a policy for engagement of retired officers in specific areas with the approval of the Board in accordance with the guidelines of Government. Moreover, they are not placed against any permanent vacancies/ post in the Bank.
- (c): The Government has granted managerial autonomy to Public Sector Banks (PSBs) vide letter dated 25 February, 2005. On Human Resources issues including recruitment and its terms and conditions, PSBs may act as per these guidelines on managerial autonomy. Further, Government has issued guidelines on 29 December 2008 on the engagement of retired officers as consultants/advisors in PSBs.